

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2013

Dated : 17th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Wardha Power Co. Ltd. ... Appellant(s)

Versus

Maharastra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Deepa Chauvan,
Mr. Neeraj Saha,
Ms. Ramni Taneja &
Mr. Umang Jain for R-1
Mr. Buddy A. Ranganadhan
Ms. Poonam Verma and
Mr. Gaurav Dudeja for R-4/Adani

ORDER

Post the matter for rejoinder submissions on 30th April, 2014.

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member